

Virtual Hearing Cases in Ramanathapuram District

Cause List Date: 19.07.2021

PRINCIPAL DISTRICT COURT, RAMANATHAPURAM

Link: [https://teams.microsoft.com/l/meetup-](https://teams.microsoft.com/l/meetup-join/19%3ameeting_ZWU0ZjU5MDUtNjc3OC00YjljLWI2M2EtNjc5NzMzY2NiMGFk%40thread.v2/0?context=%7b%22Tid%22%3a%22d996504a-1f3d-4f64-a8e8-bc185b5a4d25%22%2c%22Oid%22%3a%22c7f2a52b-5645-4dc8-83cf-5bc64fe2aa55%22%7d)

[join/19%3ameeting_ZWU0ZjU5MDUtNjc3OC00YjljLWI2M2EtNjc5NzMzY2NiMGFk%40thread.v2/0?context=%7b%22Tid%22%3a%22d996504a-1f3d-4f64-a8e8-bc185b5a4d25%22%2c%22Oid%22%3a%22c7f2a52b-5645-4dc8-83cf-5bc64fe2aa55%22%7d](https://teams.microsoft.com/l/meetup-join/19%3ameeting_ZWU0ZjU5MDUtNjc3OC00YjljLWI2M2EtNjc5NzMzY2NiMGFk%40thread.v2/0?context=%7b%22Tid%22%3a%22d996504a-1f3d-4f64-a8e8-bc185b5a4d25%22%2c%22Oid%22%3a%22c7f2a52b-5645-4dc8-83cf-5bc64fe2aa55%22%7d)

Sl. No.	Cr.M.P. No.	Type of Petition	Cr.No. and Police Station	Section of Law	Name of the Accused	Name of the Counsel (Tvl)
1	1400/2021	B	246/2021 Mudukulathur P.S	U/s. 399 IPC	Sureshkannan and 7 others	K.Muthuduraisamy
2.	1401/2021	B	246/2021 Mudukulathur P.S	U/s. 399 IPC	Solai Raj @ Suresh	K.Muthuduraisamy
3	1419/2021	B	526/2021 Kenikarai P.S	U/s. 25 (1)(a) Arms Act	Arjunan @ Arjun	S.Shanmuganathan
4	1437/2021	B	97/2021 Ramanathapuram Town P.S	U/s. 448, 294(b), 324, 307 IPC and 4 of W.H.Act	Muthumurugan	G.Dinesh Raj
5	1438/2021	B	532/2021 Kenikarai P.S	U/s. 25(1)(a) Arms Act	Kamatchi	S.Shanmuganathan
6	1439/2021	B	310/2021 Uchipuli P.S	U/s. 147,148, 294(b), 323, 324, 307, 506 (ii) IPC	Sarathkumar	K.Muthuduraisamy
7	1443/2021	B	184/2021 Erwadi Dharga P.S	U/s. 4(1) (aaa) and 4 (1-A) TNP Act	Sakthivel	K.Ramanathan
8	1374/2021	A B	109/2020 Paramakudi Town P.S	U/s. 14, 6 (a) Foreigners Act 1946 Pass port (Entry into India) Rules1950	Meenachi Sundharam	S.J.Sheik Ibrahim
9	1415/2021	AB	468/2021 Kenikarai P.S	U/s. 294(b) IPC and 5 of TNPPDL Act	Akash	A.Ramalingam
10	1426/2021	AB	234/2021, Perunazhi P.S.	U/s. 294(b), 324 and 506(ii) IPC	Mathavan	Thirumalaikumar
11	1440/2021	AB	165/2021 Chathirakudi P.S	U/s. 294(b), 448, 324, 506(ii) IPC and 4 of W.H. Act.	Muniasamy and 2 others	V.T.Ramakrishnan
12	1441/2021	AB	285/2021 Sayakudi P.S	U/s.379 IPC and 21(1) Mines and Minerals (Development & Regulation) Act 1957	Madasamy	K.Anbuezhayan
13	1036/2021	C	565/2020, Bazaar P.S. Ramanathapuram	U/s. 294(b), 324, 341 and 506(ii) IPC	Anandbabu and 2 others	R. Nagasharma
14	1428/2021	<u>AB</u> T.E	176/2021, Bazaar P.S. Ramanathapuram	U/s. 147, 148, 294(b), 323, 324, 336, 427 and 506(ii) IPC	Praveen and one another	Ravichandra Ramavanni

15	1442/2021	<u>AB</u> <u>TE</u>	381/2020 Town P.S Ramanathapuram	U/s.294(b), 506(ii) IPC and 4 of W.H. Act	Prabhu	G.Dinesh Raj
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Virutual Hearing Cases (Criminal) 19.07.2021

S.No.	Case No.	Stage	Cr.No. And Police Station	Name of the Accused	Name of the Counsel (Tvl)
1	SC 144/2017	Evidence	617/1998 Sayalkudi P.S	Malaisamy and 2 others	A.Manoharan
2.	SC 154/2019	Evidence	44/2019 Keelakarai P.S	Raja and 15 Others	K.Gunasekaran
3.	SC 108/2020	Evidence	48/2021 Devipattinam P.S	Muniasamy and 3 others	A1,A3,A4 – Siddiq Rahman A2 – Murugaboopathy
4	CA 8/2021 in CC 63/2019 DM Cum JMC, Kadaladi	Arguments	105/2014 Kadaladi P.S	Kasinathan and 2 others	S.J.Sheik Ibrahim Vs Public Prosecutor
5	CA 9/2021 in CC 79/2011, JMC, Paramakudi	Arguments	140/2010 Parthibanoor P.S	Nagaraj	K.Anbuechziyan Vs Public Prosecutor
6	CA 10/2021 in STC 2960/2011 JMC Paramakudi	Arguments	Private	K.P.Rajarathinam Vs. Rajendran	A.Gopal Vs M.Somasundaram
7	CA 13/2021 in SC 65/2015 Assistant Sessions Court Mudukulathur	Arguments	84/2008 Keelathooval P.S	Sathasivam and one another	S.J.Sheik Ibrahim Vs Public Prosecutor
8	CA 14/2021 in SC 95/2014 Assistant Sessions Court Mudukulathur	Arguments	84/2008 Keelathooval P.S	Sivakumar @ Pathinettu and 3 others	S.J.Sheik Ibrahim Vs Public Prosecutor
9	CRLR 15/2021 in Cr.LMP 677/2020 JM II Court Ramanathapuram	Arguments	130/2020 Erwadi P.S	Arumugavelan	K.R.M. KarunaivelPandiyan Vs Public Prosecutor
10	Cr.M.P. No. 1137/2021	Enquiry	77/2021 Bazar P.S Ramanathapuram	Ragu	V.Mahimai Rajan Vs Public Procecutor

Physical Hearing Cases (Criminal)

S.No.	Case No.	Stage	Cr.No. And Police Station	Name of the Accused	Name of the Counsel (Tvl)
1	SC 105/2018	Evidence	51/2014 Valinokkam P.S	Nizak Raja and 2 others	K.Gunasekaran
3.	SC 8/2020	Evidence	9/2019 Keelakarai P.S	Mohamed Imrahkhan and 2 others	K.Gunasekaran

Physical Hearing Cases (Civil)

S.No	Case No.	Stage	Plaintiff/ Petitioner Name	Defendant/ Respondent Name	Plaintiff side Advocate (Tvl)	Respondent/ Defendant side Advocate (Tvl)
1	EP 35 / 2018 in Arb 244/2014	Clarification	M/s Sri Ram city Union finance Limited Karaikudi	Balamurugan and one another	R.Muralidharan	---
2.	EA 98/2021 in EP 48/2020	Petitioner side Enquiry	Meenatchi	Sakthi Finance Company Limited and 3 others	P.Thirumalaikumar	----
3	EP 43/2020 in IDOP 12/2013	Further Pws	Arokiya Marry	Gorge	K.Nagarajan	----
4	AS 21/2021	Argument	Menaga	Kavithaselvam and one another	K.Nagarajan	R1 – P. Venkatesan R2 – B.Sundarrajan

SPECIAL COURT FOR TRIAL OF CASES UNDER SC/ST ACT 1989, RAMANATHAPURAM

Sl. No.	Cr.M.P. No.	Type of Petition	Cr.No. and Police Station	Section of Law	Name of the Accused	Name of the Counsel (Tvl)
Nil						

FAST TRACK MAHILA COURT, RAMANATHAPURAM

Link: https://teams.microsoft.com/l/meetup-join/19%3ameeting_MTM1ZjNjMjMtMmRjMi00ZjU2LTk5NmUtYTU0MThiY2Y2ZmVk%40thread.v2/0?context=%7b%22Tid%22%3a%22d996504a-1f3d-4f64-a8e8-bc185b5a4d25%22%2c%22Oid%22%3a%2261eb1b82-2544-4783-a6e6-3a20db0593e3%22%7d

Sl. No.	Cr.M.P. No.	Type of Petition	Cr.No. and Police Station	Section of Law	Name of the Accused	Name of the Counsel (Tvl)
01.	CrIMP.No. 653/2021	AB	Cr. NO. 12/2011 AWPS, Ramnad	U/s. 417, 420, 294(b), 506(i) IPC r/w. 5(l), 6 of POCSO Act & 67 of IT Act	Vijay	S. Shanmuganathan

JUDICIAL MAGISTRATE NO.I COURT, RAMANATHAPURAM

Sl. No.	Cr.M.P. No.	Type of Petition	Cr.No. and Police Station	Section of Law	Name of the Accused	Name of the Counsel (Tvl)
Nil						

Physical Hearing Cases

Sl. No.	Cr.M.P. No.	Type of Petition	Cr.No. and Police Station	Section of Law	Name of the Accused	Name of the Counsel (Tvl)
1.	970/2021	B	211/2021 Devipattinam P.S.	147, 148, 294(b), 324, 506(2), 394 IPC	Kaleeswaran	Tr. M. Venkatesh
2.	981/2021	B	05/2021 CCD – III , Cyber Crime P.S.	419, 509 IPC, 67 IT Act.	Nainamohamed	Tr.Muruga Boopathy
3.	980/2021	C	158/2021, Thirupullani P.S.	379 IPC	Sanmuga sundaram	Tr. Dineshraj

JUDICIAL MAGISTRATE NO.II COURT, RAMANATHAPURAM

Sl. No.	Cr.M.P. No.	Type of Petition	Cr.No. and Police Station	Section of Law	Name of the Accused	Name of the Counsel (Tvl)
Nil						

ADDITIONAL MAHILA COURT, RAMANATHAPURAM

Sl. No.	Cr.M.P. No.	Type of Petition	Cr.No. and Police Station	Section of Law	Name of the Accused	Name of the Counsel (Tvl)
Nil						

ADDITIONAL DISTRICT JUDGE, RAMANATHAPURAM

Sl. No.	Cr.M.P. No.	Type of Petition	Cr.No. and Police Station	Section of Law	Name of the Accused	Name of the Counsel (Tvl)
Nil						

Physical Hearing Cases (Criminal)

Sl.No	Case No	Stage	Party Name	Name of Advocate (Tvl)	Time
1.	SC.11/2016	Arguments	The Inspector of Police, Thirupullani P.S. Vs Sahithkhan and 3 others	Govt. Pleader Vs A. Manoharan	11.00 AM
2.	SC.16/2018	Arguments	The Inspector of Police, Thirupullani P.S. Vs Seeni Ibrahim	Govt. Pleader Vs A. Manoharan	11.00 AM

Physical Hearing Cases (Civil)

Sl.No	Case No	Stage	Party Name	Name of Advocate (Tvl)	Time
1.	AS 14/2012	Arguments	Sathayee and 3 others Vs Kuppammal and 7 others	A. Habeeb Vs K.Nagaraja	11.00 A.M

SUBORDINATE COURT, RAMANATHAPURAM

Sl. No.	Case No.	Stage	Plaintiff/ Petitioner Name	Defendant / Respondent Name	Plaintiff / Petitioner Advocate	Defendant / Respondent Advocate
Nil						

Physical Hearing Cases (Civil)

Date	Case No.	Stage	Plaintiff / Petitioner Name	Defendant / Respondent Name	Plaintiff / Petitioner Advocate	Defendant / Respondent Advocate
19.07.2021	OS.122/2010	Arguments	Subaithamal and 4 others	Seeni Maideen and 4 others	S.Arsath Hussain	J.Mohamed Sultan
19.07.2021	OS.16/2013	Arguments	Papparathi ammal and 2 others	Subaitha Ammal and 8 others	J.Mohamed Sultan	S.Arsath Hussain
19.07.2021	OS.130/2013	Arguments	M.Mohammed Shajahan marakkayar and 6 others	Sri Ramakriishna Madam, Rameswaram	K.Nagarajan	C.Ravichandran
19.07.2021	OS.06/2018	Arguments	Kalaiselvi and 2 others	Chellamuthu and one another	P.Natarajan	Exparte
19.07.2021	MCOP 40/17	Arguments	Sasikumar	Vasudevan and 3 others	Saleem	ADGP
19.07.2021	OS.36/2012	Evidence	Habeeful harim 2 others	Mohamed hanif 2 others	K.Nagarajan	S.Arsath Hussain
19.07.2021	OS.37/2012	Evidence	Ravi@ Abdul Rahim	Fathima one another	C.Ravichandran	A.Habeeb
19.07.2021	OS.2/2013	Evidence	Jaleema Beevi	M.Amanullakhan and 34 others	A.Habeeb	J.Uduman

CHIEF JUDICIAL MAGISTRATE, RAMANATHAPURAM

Sl. No.	Case No.	Stage	Plaintiff/ Petitioner Name	Defendant / Respondent Name	Plaintiff / Petitioner Advocate	Defendant / Respondent Advocate
Nil						

Physical Hearing Cases

S. No	Cases	Stage	Plaintiff/Petitioner Name	Defendent/ Respondent Name	Plaintiff/Petitioner Advocate	Defendent/ Respondent Advocate	Time
1.	MCOP 13/2016	Arguments	Shanmugaraj	Durairaj and one another	Mr.Kaleeswaran	R1- Mr.Ajaykumar R2 – P.Venkatesan	10.30 to 11.30

FAMILY COURT, RAMANATHAPURAM

Sl. No.	Case No.	Stage	Plaintiff/ Petitioner Name	Defendant / Respondent Name	Plaintiff / Petitioner Advocate	Defendant / Respondent Advocate
Nil						

Physical Hearing Cases

Sl. No	Case No	Stage	Petitioner's/ Plaintiff	Respondent's/ Defendant	Petitioner's/ Plaintiff's Advocate (Thiruvallargal)	Respondent's/ Defendant's Advocate (Thiruvallargal)
1.	OP. 45/2019	Petitioner side evidence	Muthumani	Laixhmanan	Sundarrajan	Muthuraman
2.	OP. 77/2019	Respondent side evidence	Thaitnamoorthy	Saroja	Balakrishnan	Makimirajan
3.	OP. 146/2019	Petitioner side evidence	Ramathaos	Elayarani	Mathavan	Martin Manokaran
4.	MC 51/2019	RW's	Manohari	Panjavarnam	Sheik Ibrahim	Ravichandran Ramavanni
5.	MC 65/2019	RW's	Tamizharasi	Subramanian	Senthilkumar	Krishnamoorthy
6.	MC 09/2020	Arugument	Viswajosi	Vikrammetha	Dhanasekaran	Yashin
7.	OP. 77/2019	PW's	Thaitnamoorthy	Saroja	Selvakumar	Makimirajan

JUDICIAL MAGISTRATE COURT, PARAMAKUDI

Sl. No.	Cr.M.P. No.	Type of Petition	Cr.No. and Police Station	Section of Law	Name of the Accused	Name of the Counsel (Tvl)
Nil						

Physical Hearing Cases

S.No.	Case No.	Petitioner Name	Respondent Name	Advocate Name	Stage
1	CC 341/2009	S.I. of police, Paramakudi Town P.S.	Murugan	APP GR II	Argument
2	CC 146/2016	S.I. of police, Nainarkovil P.S.	Chinnaiah	-	Argument
3	CC 27/2017	S.I. of police, Chathirakudi P.s	Nambirajan	S. Pasumalai	Argument
4	CC 152/2018	S.I. of police, Paramakudi Taluk P.S	Alagesan	APP GR II	Argument

SUBORDINATE COURT, PARAMAKUDI

Sl. No.	Case No.	Stage	Plaintiff/ Petitioner Name	Defendant / Respondent Name	Plaintiff / Petitioner Advocate	Defendant / Respondent Advocate
Nil						

Physical Hearing Cases

Sl. No.	Case No.	Purpose	Party Name	Plaintiff side Advocate	Defendant side Advocate
1	AS 1/2021	Arguments	Shanmugavelu Vs 3 others	Karu. Pandiyan	D. Sowmianarayanan

DISTRICT MUNSIF COURT, RAMANATHAPURAM

Sl. No.	Case No.	Stage	Plaintiff/ Petitioner Name	Defendant / Respondent Name	Plaintiff / Petitioner Advocate	Defendant / Respondent Advocate
Nil						

Physical Hearing Cases

Date	Case No	Stage	Plaintiff name	Respondent name	plaintiff side Advocate	Respondent side Advocate
22.07.21	OS 68/2011	Argument	Mohamed ismayil	Chithranjan	A. Selvaraj	C. Ravichandiran
22.07.21	OS 89/2020	Argument	Samuavel john kennadi	Mohan and 2 others	S. Krishnamoorthi	Exp.

JUDICIAL MAGISTRATE COURT, MUDUKULATHUR

Sl. No.	Cr.M.P. No.	Type of Petition	Cr.No. and Police Station	Section of Law	Name of the Accused	Name of the Counsel (Tvl)
Nil						

SUBORDINATE COURT, MUDUKULATHUR

Sl. No.	Case No.	Stage	Plaintiff/ Petitioner Name	Defendant / Respondent Name	Plaintiff / Petitioner Advocate	Defendant / Respondent Advocate
Nil						

Physical Hearing Cases

S.No.	Case No	Purpose	Party Name	Plaintiff side Advocate	Defendant side Advocate
1	AS 04/2020	Arguments	Kalishwari Vs Ruthramaragathavalli and 4 others	K. Rameshkannan	K. Veluchamy

DISTRICT MUNSIF – CUM - JUDICIAL MAGISTRATE COURT, THIRUVADANAI

Physical Hearing Cases

Sl. No.	Cr.M.P. No.	Type of Petition	Cr.No. and Police Station	Section of Law	Name of the Accused	Name of the Counsel (Tvl)
1.	1569/2021	Bail Condition Relaxation	100/2021 and Thiruvadanai P.S.	U/s. 294(b), 324, 506(ii) IPC	Prabu (37/2021), S/o, Veluchamy	Tr.K.Ganesaprabhu

Physical Hearing Cases (Civil)

S.No.	Case No.	Stage	Plaintiff/ Petitioner Name	Defendant/ Respondent Name	Plaintiff/ Petitioner Advocate	Defendant/ Respondent Advocate
1	O.S. 39/ 2014	Arguments	Saandha and 2 others	Balu @ Lakshmanan and 5 others	Tr.S.B.Kannan	D1 to D3 – Tr.B.Karthikeyan D4 to D6--Exparte
2	O.S. 17/2017	Arguments	Sowkath Ali	Sarina Begam and 4 others	Tr.S.B.Kannan	Tr.K.Ramesh

DISTRICT MUNSIF – CUM - JUDICIAL MAGISTRATE COURT, KAMUTHI

Sl. No.	Cr.M.P. No.	Type of Petition	Cr.No. and Police Station	Section of Law	Name of the Accused	Name of the Counsel (Tvl)
Nil						

DISTRICT MUNSIF – CUM - JUDICIAL MAGISTRATE COURT, KADALADI

Sl. No.	Cr.M.P. No.	Type of Petition	Cr.No. and Police Station	Section of Law	Name of the Accused	Name of the Counsel (Tvl)
Nil						

ADDITIONAL DISTRICT JUDGE, PARAMAKUDI

Sl. No.	Cr.M.P. No.	Type of Petition	Cr.No. and Police Station	Section of Law	Name of the Accused	Name of the Counsel (Tvl)
Nil						

Physical Hearing Cases

Date	Case No.	Stage	Petitioner/ Plaintiff / Appellant	Defendant/Respondent/ Appeal Respondent	Counsel for Petitioner/Plaintiff Tvl.	Counsel for Defendant/ Respondent Tvl.
1	CMA 9/2020	Arguments	Pandi	Muthuramu	S. Pasumalai	M. Balaji

DISTRICT MUNSIF – CUM - JUDICIAL MAGISTRATE COURT, RAMESWARAM

https://teams.microsoft.com/l/meetup-join/19%3ameeting_MmMwYTExMTctNDE1NC00OTNiLThjNmEtZjk0ZDFjMzU1MmUz%40thread.v2/0?context=%7b%22Tid%22%3a%221252cf5b-e817-4441-89df-87e3c8b6a219%22%2c%22Oid%22%3a%2229f62f989-e19e-4ef5-9924-d6abb458b95a%22%7d

Sl. No.	Cr.M.P. No.	Type of Petition	Cr.No. and Police Station	Section of Law	Name of the Accused	Name of the Counsel (Tvl)
01.	1577/2021	Condition Relaxation	104/2019 Thangachimadam PS	394 IPC	Saravanakumar	G.Prabakar
02.	1578/2021	Bail petition	WLOR.NO.08/2021 Mandapam Forest Range	9, 39(1)(a)(b), 39(3)(a)(b), 40(2), 50, 51(1) Wild life Protection Act	Mohamed Nazar, Meeran Kani	T.Marimuthu

Physical Hearing Cases (Criminal)

S.No.	Case Type	Case Number	Stage	Name of the Plaintiff	Name of the Defendant	Name of the Plaintiff advocate	Name of the Defendant Advocate
1	CC	38/2013	Evidence	Mandapam Forest Ranger Office	Thavbeek Ali	APP	S.J.Sheik Ibrahim
2	CC	100/2018	Evidence	Mandapam Ps	Amjathkan	APP	R. Jothi Murugan

3	CC	106/2018	Evidence	Mandapam Ps	Ravi	APP	R. Jothi Murugan
4	CC	5/2019	Evidence	Rameswaram Temple Ps	Prabhu	APP	R. Jothi Murugan

DISTRICT MUNSIF COURT, PARAMAKUDI

Sl. No.	Case No.	Stage	Plaintiff/ Petitioner Name	Defendant / Respondent Name	Plaintiff / Petitioner Advocate	Defendant / Respondent Advocate
Nil						

DISTRICT MUNSIF COURT, MUDUKULATHUR

Sl. No.	Case No.	Stage	Plaintiff/ Petitioner Name	Defendant / Respondent Name	Plaintiff / Petitioner Advocate	Defendant / Respondent Advocate
Nil						

SPECIAL COURT FOR LANDGRABBING CASES, RAMANATHAPURAM

Sl. No.	Case No.	Stage	Plaintiff/ Petitioner Name	Defendant / Respondent Name	Plaintiff / Petitioner Advocate	Defendant / Respondent Advocate
Nil						

Principal District Judge,
Ramanathapuram.